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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

Inv. P 2/2018 in IA 419/2017 In C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018**

Name of the Company: IDBI Bank Ltd.
V/s.
Essar Steel Ltd.

Section of the Companies Act: Section 60(5) of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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|----|--|-------|-----------|-------------|
| 1. | GAB MR MIHIR THAKORE, Sr. Adv | R2 in | IA 419/17 | (Signature) |
| 2. | With MR UNMESH SHUKLA, Adv | | | |
| | With MR. GAURAV MATIUR, Adv | | | |
| | for R2 | | | |

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|----|--------------------------------|-----------|-----------|-------------|
| 1. | MR. SAURABH GOPARKAR, Sr. Adv. | APPLICANT | | |
| 2. | MR. ABHINAV MUKHERJEE, Adv. | in | IA 419/17 | (Signature) |
| 3. | MR. SAHIL GUPTA, Adv. | | | |
| 4. | MR. PARTH GUPTA, Adv. | | | |

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|----|-------------------------|--------------------|--|-------------|
| 1. | Mr. Ameya Gokhale, Adv. | I/b Shreeam | | |
| | Mr. Shalini Jari, Adv. | Amoschona margadao | | |
| | | and co. | | (Signature) |

Sr. Adv Mr Percy Kavina with for Applicant IDBI
Mr. Saurabh Amin (Adv) for R 1 in
IA 419/17

(Signature)

ORDER

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Shalin Jani i/b Shardul Amarchand Mangaldas & Co. present for Applicant in Inv P 2/2018.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Unmesh Shukla with Learned Advocate Mr. Gaurav Mathur present for Respondent no. 2 in IA 419/2017.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Sahil Shah with Learned Advocate Mr. Parth Shah present for Applicant in IA 419/2017.

Learned Senior Advocate Mr. Percy Kavina with Learned Advocate Mr. Saurabh Amin present for Respondent no. 1 in IA 419/2017.

Reply filed by SREI Infrastructure ltd.

Heard arguments of learned Counsel for Intervener.

For hearing arguments of Respondents in Intervening application.

List the matter on 02.02.2018.



MANORAMA KUMARI
MEMBER JUDICIAL



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 30th day of January, 2018.